- (c) the names of persons involved in this racket and the steps taken against them:
- (d) whether it is also a fact that the International Air Transport Association discovered that Airline Companies were losing over six and half million dollars every year by way of forged air tickets; and
- (e) the steps Air India has taken to prevent the forging of their own tickets ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). Air India have reported that up to the present moment no forged Air India tickets for travel to Tokyo and South East Asian cities at the time of Expo '70, have come to notice.

- (d) In August 1970, the Director, Security and Fraud Prevention of I.A.T.A. advised all airlines that counterfeit ticket of Japan Airlines and Philippines Airlines had been detected on travel between the U.S.A. and the Philippines.
- (e) The recommendations of the Fraud Prevention Committee of I.A.T.A in regard to special sensitive ink, carbonisation of the flight coupons, gluing of the tickets, etc., have been incorporated by Air India in printing their tickets.

#### Proposal for Construction of East Coast Road

2636. DR. RANEN SEN: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state ;

- (a) whether there is any proposal before Government to construct an EAST COAST ROAD; and
  - (b) If so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHR IQBAL SINGH); (a) and (b). The East Coast Road is already in existence and it is 465 miles long out of which there is a missing link of only 25 miles. Details of the entire length are indicated below :--

- (I) Double-lane blacktopped road (24 ft, wide carriageway) ... .. 14 miles
- (II) Single-lane blacktopped road (12 ft. wide carriaageway) .....175 miles.
- (III) water Bound Macadam/ Gravel Road with 8-12 ft. wide carriageway ......251 miles.
- (IV) Missing link from Mahabalipuram to Markanam

..... 25 miles. 465 miles

The road in question is a State road. Its development is, therefore, primarily the responsibility of the State Government. In order, However, to assist them in developing this road, the Government of India made to the State Government in December 1966, a grant-in-aid upto Rs. 16 lakhs to meet 50% of the cost of constructing the missing link between Mahabalipuram and Markanam, the balance of the cost being met by the State Government from their own resources. This work is in progress.

#### Problems of Mass Transportation in Metroplitan cities

2637. DR. RANEN SEN: SHRI YASHPAL SINGH: SHRI DEVINDER SINGH GARCHA !

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether the team set up by the Planning Commission to study the problems of mass transportation in metropolitan cities has submitted its report :
- (b) if so, the main recommendations thereof; and
  - (c) the decision taken thereon?

THE DEPUTY MINISTER IN THE MINI-STRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) Presumably, the reference is to the Working Group on Metropolitan Transport Services, was appointed by the Planning Commission in March, 1970, to evolve an integrated approach to the problems of public transport and to draw up a time-bound programme to improve public transport services in metropolitan cities This Group studied the position in the metropolitan cities of Bombay, Calcutta. Delhi and Madras and submitted its report in September, 1970.

- (b) The Principal recommendations of the Group are shown in the statement laid on the Table of the House. [Placed in Libarary. See No. LT-4424/70.]
- (c) The recommendations are under consideration, in consultation with the concerned State Governments, State Transport Undertakings and the Ministries of the Government of India.

### Demand of Delhi University Teachers

2638. SHRI KANWAR LAL GUPTA:
"With the Minister of EDUCATION AND
YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that a deputation of Delhi University teachers met the President recently; and
- (b) if so, what were their demands and what is the reaction of Government thereon?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): (a) Yes, Sir.

(b) In the Memorandum submitted to the President the Association had stressed the need for immediate reforms in the University bodies and provision of statutory safe guards against termination of service of university and college teachers.

The general question of composition of various statutory bodies of the University is under consideration of a Committee on Governance of Universities and Colleges

set up by the University Grants Commission. The other demand of the Association has been referred to the University for consideration.

# Loans Advanced by Nationalised banks to Sugar Industries

2639. SHRI KANWAR LAL GUPTA: Will the Minister of FINANCE be pleased to state:

- (a) how much loan has been advanced by the nationalised banks to sugar industries since nationalisation;
- (b) the total amount of loans advanced by the nationalised banks, after their nationalisation to industries, trade, agriculture etc;
- (c) the break-up of the aforesaid total loans into small, medium large scale industries, trade, agriculture etc., after the nationalisation of banks; and
- (d) the reasons why Government do not fix the quota of loans to the aforesaid sectors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHR! VIDYA CHARAN SHUKLA: (a) to (d). The information is being collected and the same will be placed on the Table of the House.

## Preduction of Certificate of having Passed Elementary Hindi Examination for Admission to Delhi University

2640. SHRI SARDAR AMJAD ALI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that students from West Bengal seeking admission in Delhi University and other colleges in Delhi are required under an order issued by the university to produce compulsorily a certificate of having passed Elementary Hindi Examination;
- (b) whether such order is applicable only in cases of students from West Bengal; and